

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No. 57 of 2023

SOM KUMAR SUBBA

..... PETITIONER

VERSUS

THE SECRETARY, URBAN
DEVELOPMENT DEPARTMENT
& ORS.

..... RESPONDENTS

Date: 19.03.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. N. Rai, Senior Advocate with
Mr. Yozan Rai, Legal Aid Counsel.
Mr. Pradeep Tamang, Advocate.

For Respondent : Mr. Shakil Raj Karki, Government
Nos. 1 to 5. Advocate.

For Respondent : Mr. Umesh Ranpal, Advocate.
No.8.

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The learned Senior Counsel appearing for the petitioner desires to withdraw this Writ Petition with liberty to approach the proper Court for proper remedy under the law. He is permitted to do so. The Writ Petition (C) No. 57 of 2023 stands disposed of as withdrawn.

Judge